

National Company Law Tribunal

Allahabad Bench

CP NO. 28/Ald/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.06.2017

NAME OF THE COMPANY: Goyal Edible Ltd

SECTION OF THE COMPANIES ACT: U/S (14)(1) of companies act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	M. K. Bapari	or Ald	Adm. &	
2.	S. K. Sahu	P.C.S.	Goyal Edible Ltd	

Parties are represented by their respective counsel, the O.L. for the Central Government.

The report of the ROC is received vide its communication dated 29.05.2017, a copy thereof be provided to the parties concerned including the O.L. Further time is granted for filing RD's affidavit.

The matter be listed on 17.07.2017.

Order Date: 01.06.2017  
Sharad Srivastava

(H.P. CHATURVEDI, MEMBER (Judicial))